

ITEM NO.801

COURT NO.3

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s) (Criminal) No(s). 226/2016

HARVINDER KAUR WAZIR

Petitioner(s)

VERSUS

TANDEEP KAUR DUTTA AND ORS.

Respondent(s)

Date : 30/05/2016 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE AMITAVA ROY
(VACATION BENCH)

For Petitioner(s) Mr. Kuldip Singh, AOR (Mentioned by)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow i.e. Tuesday, the 31st May, 2016.

(R.NATARAJAN)
Court Master

(SNEH LATA SHARMA)
Court Master